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ITEM NO.63

COURT NO.7

SECTION XVI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A. 97-99/2017 in Civil Appeal No(s). 2795-2797/2017

CHANDRA GUPTA KUMAR AND ORS. ETC. ETC.

Appellant(s)

VERSUS

STATE OF BIHAR AND ORS. ETC. ETC.

Respondent(s)

(for clarification of court's order and interim relief and office report)

Date : 08/05/2017 These applications were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE KURIAN JOSEPH

HON'BLE MRS. JUSTICE R. BANUMATHI

Counsel for the

parties Mr. S.B. Upadhyay, Sr. Adv.

Mr. Dhruv Kumar Jha, Adv.

Mr. K. K. Jaipurkar, Adv.

Mr. Amit Pawan, Adv.

Mr. Abhishek Amritanshu, Adv.

Mr. Akshat Srivastav, Adv.

Mr. Hassan Zubair, Adv.

Mr. Anurag Pandey, Adv.

Mr. Anand Nandan, Adv.

Mr. Gaurav Singh, Adv.

Mr. G. P. Srivastava, Adv.

Mr. Manish Kumar Choudhary, Adv.

Ms. Namita Choudhary, Adv.

Mr. Mohit Kumar Gupta, Adv.

Mr. Saurabh Sanchita, Adv.

Ms. Manju Jaitley, Adv.

Mr. Rakesh Singh, Adv.

Mr. Arun K. Sinha, Adv.

Mr. Sumit Sinha, Adv.

Mr. Shrey Sinha, Adv.

Mr. Kumar Ranjan, Adv.

Mr. Kaushik Poddar, Adv.

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Mr. Gopal Jha, Adv.

Mr. Durga Dutt, Adv.

Mr. Rohit Priyadarshi, Adv.

Mr. Himanshu Munshi, Adv.

Mr. Gopal Singh, Adv.

Mr. Shivam Singh, Adv.

Ms. Pragya Baghel, Adv.

Ms. Shashi Kiran, Adv.

Mr. Anil Kumar Mishra, Adv.

Mr. Bipin Bihari Singh, Adv.

Mr. Arun K. Sinha, Adv.

Mr. Lakshmi Raman Singh, Adv.

Mr. S. K. Verma, Adv.

Mr. Subhro Sanyal, Adv.

Mr. Gyan Prakash Srivastava, Adv.

Mr. Dushyant Parashar, Adv.

Mr. Chandra Prakash, Adv.

Ms. Udit Singh, Adv.

Ms. Reena Pandey, Adv.

Mr. Chandra Prakash, Adv.

Mr. Arun K. Sinha, Adv.

UPON hearing counsel the Court made the following

O R D E R

With reference to our order dated 03.05.2017, the learned counsel appearing for the State has brought to our notice that for the selection of 299 posts, the selection process is in

progress and only 104 candidates are alone left for the physical test.

Therefore, without prejudice to the contentions available to the parties, for the time being, let all candidates undergo the

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physical test. Though there is a serious dispute with regard to the approach, we direct that the remaining candidates will undergo the physical test without prejudice to their contentions.

List on 03.07.2017 for further orders.

(Jayant Kumar Arora)
Court Master (Renu Diwan)
Assistant Registrar